

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 223/16	TP 83/17	For hearing	433( e)/ 433(f)	Krystal Integrated Services Pvt. Ltd. Vs Indiaonline Express Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
14.	SWETA GHATAK (78991 54545)	KRYSTAL INTEGRATED SERVICES PVT LTD (PETITIONER)	Sweta Ghatak

**ORDER**

Counsel for Petitioner is present. She is again directed to file information obtained from Indian Postal Website about service of notice on Corporate Debtor. List it on 27/11/2017.

  
**Member (T)**

  
**Member (J)**